



GOVT. OF NCT OF DELHI  
REVENUE DEPARTMENT DISTRICT EAST  
OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (GANDHI NAGAR)  
L.M. BUNDH SHASTRI NAGAR DELHI-110031

F.No.SDM/GN/2022/ 1722025

Dated: 28/9/22

To

The Consultant (Judicial)  
National Green Tribunal  
Principal Bench, New Delhi

**Sub: Action Taken Report in r/o M/s Mohan Bakers & Confectioners**

In compliance of Hon'ble Court order dated 02.09.2022 passed in OA No: 604/2022 Surender Kumar (Applicant) vs Mohan Bakers & Ors. (Respondent), a Joint inspection was conducted on 15.09.2022 at the business premises of M/s Mohan Bakers & Confectioners at 6/67, Geeta Colony, Delhi-31 by the undersigned along with the team consisting of following officers of DM (East) office and officers of DPCC:

1. Sh. Santosh Kumar, Executive Magistrate (Gandhi Nagar)
2. Sh. Pankaj, S.E.E., DPCC
3. Sh. Ramesh Chandra, E.E., DPCC
4. Sh. Sumit Kumar, J.E.E., DPCC

Sh. Radhey Shyam Bhutani, Owner of M/s Mohan Bakers & Confectioners was present at the time of inspection, who informed that the firm is dealing in manufacturing of Bakery products i.e. Cakes, Patties, Rusk, Pastries, and Biscuits etc.

The business premises measures about 84 sq mt. and have ground plus 03 floors. During the inspection, the team visited all the floors of the premises that have following facilities:

1. Ground Floor – shop and manufacturing unit.
  - a. PNG based Oven - 01
  - b. Microwave - 01
  - c. Flour Mixer - 01
  - d. Freezer - 03
  - e. Gas Stove - 01
2. I<sup>st</sup> Floor – Cake making, icing and labour residence.
  - a. Microwave - 01
  - b. Freezer - 01
3. II<sup>nd</sup> Floor – Residence of Owner.
4. III<sup>rd</sup> Floor – Lying vacant.



Further, it is worth mentioning that during inspection, M/s Mohan Bakers & Confectioners has submitted the following documents:

1. MCD Factory License No: EFL3202101510 valid upto dated 31.03.2025.
2. IGL Bill dated 01.05.2022 to 31.05.2022
3. Electricity Bills (CA No: 100063251) dated 17.06.2022, 19.07.2022 and 20.08.2022.

4. FSSAI License No. 13322003000222 valid upto 18.04.2027
5. DPCC Certificate No: G-18192 valid upto 12.08.2025.

During the inspection, the inspection team has made following observations:

1. Unit found operational engaged in activity of Manufacturing of Bakery products i.e. Cake, Patties, Pastry, Sandwiches, Rusk, etc.
2. Unit has installed Oil and Grease trap cum settling tank (3 chambered) on for treating the wastewater generating in the process and same found operational.
3. The oven and stove is PNG fixed, no visible pollution found on observing machines and oven.
4. Sample of treated wastewater collected from OGT of unit by DPCC Laboratory for testing analysis on 15.09.2022 and the report of the same is still awaited.
5. No DG set was observed at the said premises.
6. Chimney followed by stack attached with oven.
7. Unit having consent under Air and Water Act for the activity of manufacturing of bakery products valid upto 12.08.2025.

The copy of the Inspection Report and photographs taken during inspection are enclosed herewith for your kind perusal.

This issues with the prior approval of the District Magistrate (East).

**Encls: As above**



**(VIVEK KUMAR NARESH)  
SDM (GANDHI NAGAR)**

**Copy to:**

1. Sh. Santosh Kumar, Executive Magistrate (Gandhi Nagar)
2. Sh. Pankaj, S.E.E., DPCC
3. Sh. Ramesh Chandra, E.E., DPCC
4. Sh. Sumit Kumar, J.E.E., DPCC

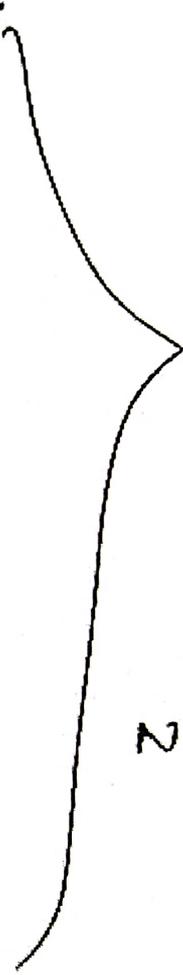


Inspection Report

1.	Name & Address of the Unit	:	M/s. Mohan. Patels & Confectioneries, ..6/67, Geeta Colony, Delhi-110031
2.	Owner/ Partner's Name & Contact Details(Phone & E-mail)	:	..Radhey Shyam.. Bhutani..... (MO-9138488484)
3.	Date of Inspection	:	..15/09/2012.....
4.	Name & Designation of the Persons contacted at the industry	:	..Radhey.. Shyam.. Bhutani (Owner)
5.	Kind of Industry	:	Mfg of Bakery Products i.e. Cakes, Pastes, Past Sandwiches, Buns, Kuchas etc.
6.	Product & Capacity	:	..100 Kg. / day.....
7.	Main Raw Materials	:	..Sugar, Flour, Ghee, Oil etc.
8.	Water Polluting	:	Yes/No     A/T&P Installed : Yes/No Coprator
9.	Air Pollution	:	Yes/No     ECS Installed : Yes/No NA
10.	Details of Stack Height (Furnace/Boilers/Others)	:	(Above G.L.) 27 ft. (Above R.L.).....
11.	Type of Fuel Used	:	..Electricity & PNG.....
12.	A. Source of Water Supply	:	DIB/NDMC/DSHDC/Berewell/Tankers/Others
	B. Effluent Discharge	:	(a) Domestic/ Trade Effluent (100L/day) (b) Unit connected to Conveyance System: Yes/No (c) Discharging into... Sewer.....
13.	Status of Consent (if Any)	:	..CTO valid upto 12/05/2015.....
14.	D.G. Set(s) (if Any)	:	No. <sup>NPL</sup> Capacity.....KVA. Acoustic: Yes/No Suck Height.....(Above G.L.).....(Above RL) ..84 ml
15.	Plot Area	:	..05.....
16.	Labour	:	
17.	Machinery	:	PNG Based Gen - ① Microwave - ① Flour Mixer - ② Freezer - ③ Gas stove - ① Microwave - ① & Freezer ① } 4F
18.	Detail of Power Connection	:	BSES 15-kw sanctioned load CA: 10006325/

4F used - Shop & Manufacturing unit  
I<sup>st</sup> F used - Cake making & Feeding and labour residence  
II<sup>nd</sup> F used - Residence of Owner  
III<sup>rd</sup> F used - Living Vacant

19.	Whether Unit found in Operation	:	Yes/No
20.	Status of Registration under Plastic Waste Management Rules, 2016	:	.....
21.	Whether Generating Hazardous Waste	:	Yes/No
22.	<u>Details about Hazardous Waste</u>	:	
(a)	Status of Authorization (if any)	:	.....
(b)	Display Board Provided	:	Yes/No
(c)	Whether Hazardous Waste is stored in Leak proof container	:	Yes/No
(d)	Whether container marked with specified label	:	Yes/No
(e)	Whether container stored kept in an isolated area	:	Yes/No
(f)	Whether Hazardous Waste is being stored on pucca floor & in covered area	:	Yes/No
(g)	Whether date on which storage began indicated on each container	:	Yes/No
(h)	Whether daily record of Hazardous Waste maintained in Form-3	:	Yes/No
(i)	Category of Hazardous Waste as per the Schedules I, II and III of these rules	:	
(j)	Authorized mode of disposal or recycling or utilization or co-processing etc.	:	
(k)	Quantity (Ton/Annum)	:	



NA.

Remarks (if Any):

- ① Unit found operational engaged in activity of Mfg of Bakery products i.e. Cake parties Party, sandwitches, Rust, Kulcha etc.
- ② Unit has installed Oil & Grease trap cum settling tank (3 chambered) for treating the waste water generating in the process and same found operational.
- ③ The Oven & stove is PPG fired, no visible pollution observed on observed of machines and oven.
- ④ Sample of <sup>treated</sup> waste water collected from OGT of unit by DPCC laboratory for testing analysis on 15/09/2022.
- ⑤ No DG set was observed at the said premises.
- ⑥ Chimney followed by stack attached with oven.
- ⑦ Unit having consent under Air & Water Act for the activity of Mfg of Bakery products. valid upto 12/08/2025.

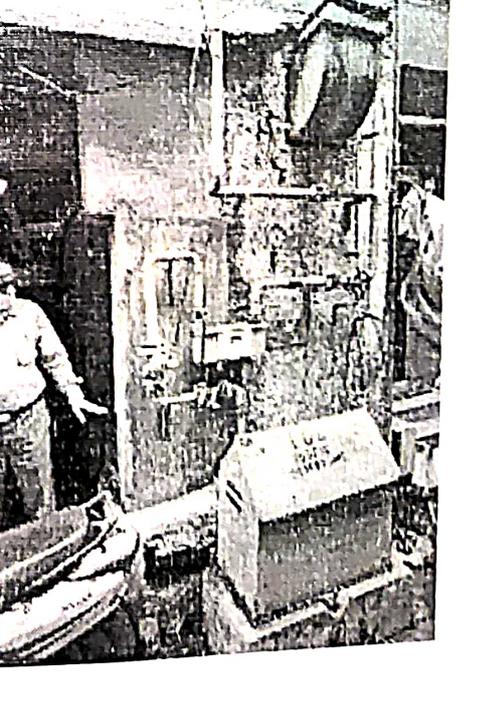
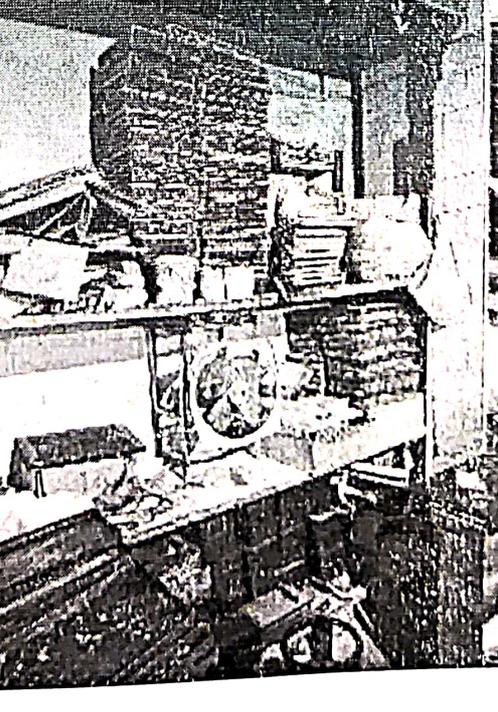
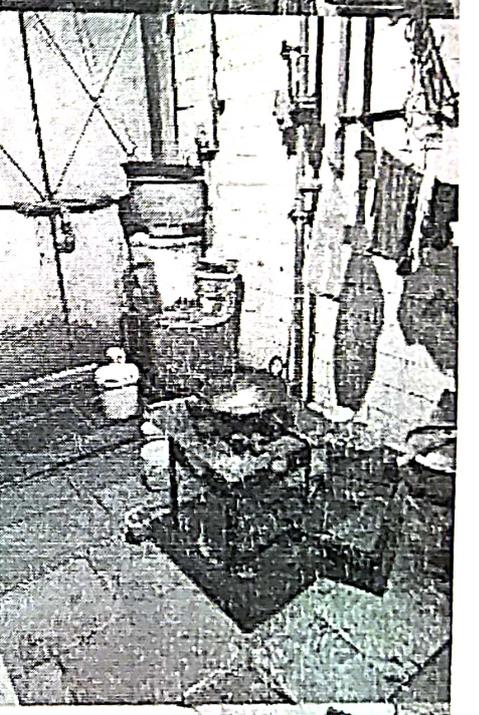
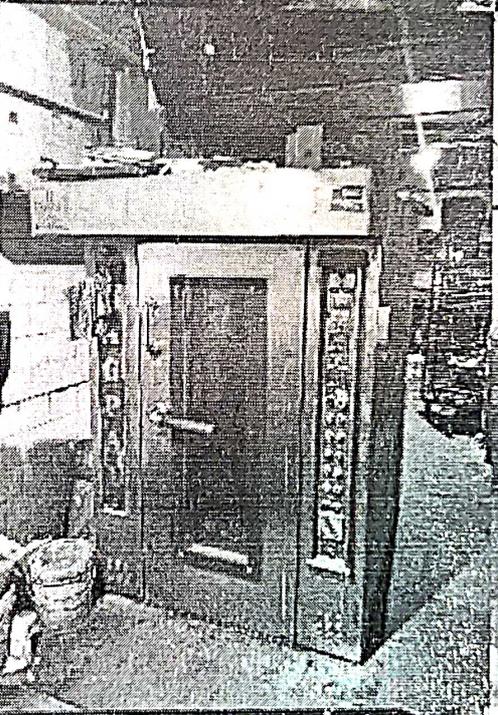
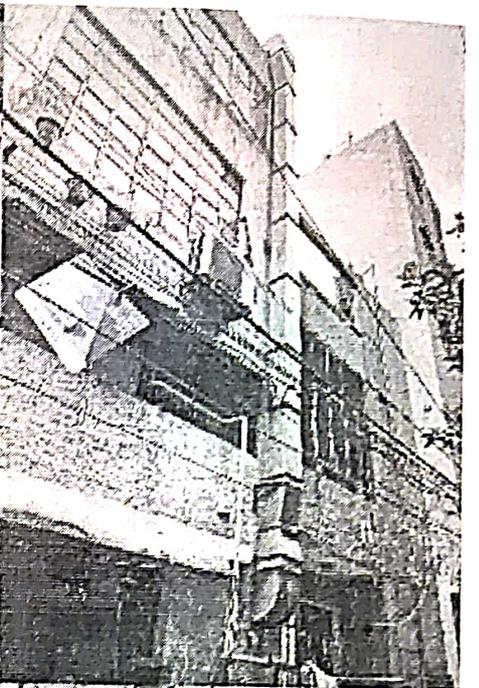
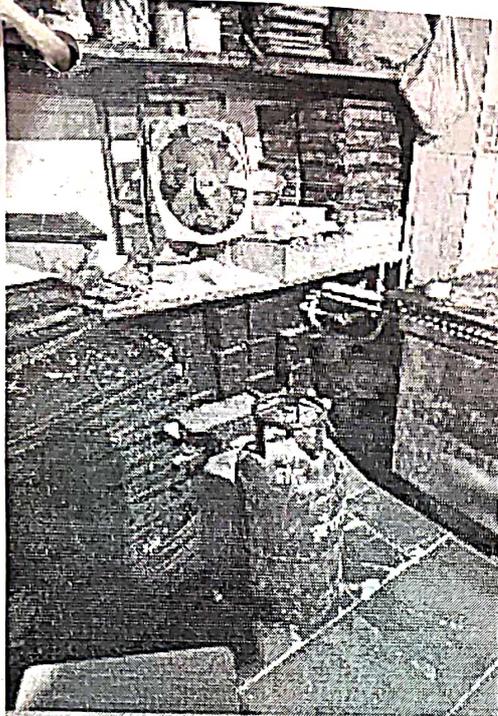
*[Signature]*  
15/09/22

*[Signature]*  
15/09/22  
(SDM Gandhinagar)

*[Signature]*  
15/09/22  
(SIS, DPCC)

*[Signature]*  
15/09/22  
(EE, DPCC)

*[Signature]*  
15/09/22  
(JEE, DPCC)





BSES Yamuna Power Limited

Your bill is released in Red reminding that due to the ongoing pandemic, the process of Energy Enforcement does not immediately to a stop. Therefore, the following possible measures are being taken: Vaccine + Mask + Washing hands + Social Distancing = Victory over Covid

EBILL Customer

Bill of Supply for Electricity

Due Date (दिय तिथि):

02-07-2022

Name: Mr. RADHEY SHYAM BHUTANI
Billing Address: 6/67 GEETA COLONY DELHI 110031
Mobile / Tel. No.: 9136488984
Email ID: radheyshyambhutani@gmail.com
District / Division: Krishna Nagar
Meter Reading Status: DL
Bill Month: JUN-22
Bill Date: 17-06-2022

Sanctioned Load: 7.00 (kVA)
Contract Demand: 7.00 (kVA)
M D I: 4.00 (kVA)
Power Factor: 1.000
Pole No.: KRNPC276S1
Walking Sequence: XXX010024A3AW
Cycle No.: 0F
Tariff Category: Non Domestic [ LT ] (Up to 10 kW-Fi Tagged W)

CA No: 100063251
Energisatoin Date: 11-04-1963
Meter Type: 3PSK
Supply Type: LT
Bill No.: 100396831674
Bill Basis: Actual
O.D No: Y/22/11304512469
CCTV Tagged: No
Street Light Tagged: No

Customer Care Centre No. (ग्राहक सेवा केंद्र का नंबर) 011-39999808
19122

Table with columns: Meter No., Unit, Billed Consumption (Current), Billed Consumption (Previous), Multiplication Factor, Current Consumption (वर्तमान खपत). Rows show meter readings for 17071085 for KWH, KW, KVAH, and KVA.

Billing Details (बिल का विवरण)

Current Period Charges (वर्तमान अवधि का शुल्क) (19-05-2022 to 15-06-2022)

Table with columns: Fixed Charge, Consumption Measured During, Energy Units Consumed, Slabwise Energy Charge, Slabwise Power Purchase Adjustment Charge, Time of Day (TOD) Charge, Surcharge, Electricity Tax, Total Amount. Includes a QR code and 'Scan to download BYPL Mobile App' text.

Past Dues / Refunds / Subsidy (पिछला बकाया / वापसी / सब्सिडी)

Table with columns: Provisional Bill Refunds (वापसी), Arrears (बकाया), Late Payment Surcharge (LPSC), Other Charges, Total Charges Payable, Rebate / Subsidy, Net Amount Payable.

Amount not immediately payable, if any: (राशि जो तुरंत देय नहीं है, यदि हो तो)

Table with columns: BG Security Deposit, BG Expiry Date, Cash Security Deposit, Interest accrued for FY 2021-22, Interest for FY 2022-23.

Bill Amount Payable (बिल देय राशि)

Table with columns: ₹ 41270.00, Due Date of Payment (मुगतान देय तिथि) 02-07-2022, and a note: 'If payment is made after the due date, LPSC for the delay, shall be charged in the next bill.'

Last payment ₹ 14850.00 received on 05-05-2022. Payment accounted upto 14-06-2022. The connection shall be liable for disconnection on non-payment of all dues (including arrears of previous bill(s) by due date, after notice as per Section 56(1) of the Electricity Act, 2003.

LET'S MOVE TO ELECTRIC VEHICLES FOR BETTER TOMORROW (अच्छे भविष्य के लिए विद्युत वाहन की तरफ बढ़ना शुरू करें)

IMPORTANT MESSAGE (महत्वपूर्ण सूचना)

Power Purchase Adjustment Charge (PPAC) @ 22.18% has been levied on energy & fixed charge w.e.f. 10-06-2022. CCTV Bill amount include Energy, RA, PPAC, PTC and Electricity Tax on CCTV consumption. In case any variation in SLD charges noted, consumer may visit divisional office for requisite correction. Pension Surcharge @ 7.00% has been levied on energy & fixed charge w.e.f. 01-10-2021. The amount of Security Deposit against your connection is mentioned here with under the heading 'Security Deposit with DISCOM'. Please check this amount and report any discrepancy by furnishing documentary proof in that regard available with you, at the customer care centre of respective division office. Your cheque is not a proof of disconnection of the connection in the next three months would be. you can make payment exclusively through DD/Pay Order for the next 6 months, thereafter. Anyone raising Electricity Bill as conclusive proof of Residence is advised to verify the particulars. SLD-08

(This bill is computer generated, hence does not require any signature.)



BSES Yamuna Power Limited

Payment slip

- Make your digital payment to BYPL CA No. 100063251
Cheque should not be post dated.
Write your telephone number on backside of the cheque.

The payment of monthly electricity bill of all categories of consumers except Domestic, Agriculture & Mushroom Cultivation exceeding Rs. 20,000/- shall necessarily be paid digitally through platforms like NEFT, RTGS, IMPS, Credit Card, Debit Card, Wallets (like Pay TM, Google Pay) etc.

- Cheque should be account payee and payable at Debit.
Do not staple only clip the cheque to payment slip.



Bill amount payable ₹ 41270.00
Cheque/DD No.
Bill month: JUN-22
Date:



Vaccine + Mask + Washing hands + Social Distancing = Victory over Covid

ECS and EBILL Customer

Bill of Supply for Electricity

Due Date (देय तिथि): 03-08-2022

Name: Mr. RADHEY SHYAM BHUTANI
Billing Address: 6/67 GEETA COLONY DELHI 110031
Mobile / Tel. No.: 9136488984
Email ID: radheyshyambhutani@gmail.com
District / Division: Krishna Nagar
Meter Reading Status: DL
Bill Month: JUL-22
Bill Date: 19-07-2022

Sanctioned Load: 7.00 (kVA)
Contract Demand:
MDI: 4.00 (kVA)
Power Factor: 0.999
Pole No.: KRNPC276S1
Walking Sequence: XXX010024A3AW
Cycle No.: 0F
Tariff Category: Non Domestic [ LT ] (Up to 10 kWi-Fi Tagged W)

CA No.: 100063251
Energisation Date: 11-04-1963
Meter Type: 3PSK
Supply Type: LT
Bill No.: 100396904014
Bill Basis: Actual
O.D. No.: Y/22/11306512286
CCTV Tagged: No
Street Light Tagged: No
Wi-Fi Tagged: No

Customer Care Centre No. (ग्राहक सेवा केन्द्र का नंबर) 011-39999808 19122

Table with columns: Meter No., Unit, Billed Consumption (Current), Billed Consumption (Previous), Multiplication Factor, Current Consumption (वर्तमान अवधि का कुल), Date of Meter Reading, Reading, Date of Meter Reading, Reading, Days, Unit.

Billing Details (बिल का विवरण)

Current Period Charges (वर्तमान अवधि का शुल्क) (16-06-2022 to 17-07-2022)

Main billing table with columns: Fixed Charge, Consumption Measured During, Energy Units Consumed Billed, Slabwise Energy Charge, Power Purchase Adjustment Charge, Time of Day (TOD) Charge, Surcharge, Electricity Tax, Total Amount.

Keep your CA No. ready with you while calling BSES Helpline (ग्राहक सेवा सेंटर पर कॉल करते वक़्त अपना सीए नंबर साथ में रखें)

Handwritten signature: Paid on 31/8/2022, Samir Bhutani, Ch No 74573



Scan to download BYPL Mobile App

Past Dues / Refunds / Subsidy (पिछला बकाया/वापसी/सब्सिडी)

Table with columns: Provisional Bill Refunds, Arrears, Late Payment Surcharge (LPSC), Other Charges, Total Charges Payable, Rebate / Subsidy, Net Amount Payable.

Table with columns: BG Security Deposit, BG Expiry Date, Cash Security Deposit, Interest accrued for FY 2021-22, Interest for FY 2022-23.

Bill Amount Payable (बिल देय राशि)

₹ 20730.00
Due Date of Payment (भुगतान देय तिथि) 03-08-2022
If payment is made after the due date, LPSC for the delay, shall be charged in the next bill.

Last payment ₹ 41270.00 received on 28-06-2022. Payment accounted upto 16-07-2022. The connection shall be liable for disconnection on non-payment of all dues (Including arrears of previous bill(s) by due date, after notice as per Section 56(1) of the Electricity Act, 2003.

LET'S MOVE TO ELECTRIC VEHICLES FOR BETTER TOMORROW (अच्छे अविवश के लिए विद्युत वाहन की तरफ बढ़ना ही है)

IMPORTANT MESSAGE (गहत्वपूर्ण सूचना)

Power Purchase Adjustment Charge (PPAC) @ 22.18% been levied on energy & fixed charge w.e.f 10.06.2022. CCTV Bill amount include Energy, RA, PPAC, PTC and Electricity Tax on CCTV consumption. In case any variation in SLD charges noted, consumer may visit divisional office for requisite correction.

ILCC 338/449

MLCC 338/449

Vaccine + Mask + Washing hands + Social Distancing = Victory over Covid

**Due Date (देय तिथि):**

**05-09-2022**

## Bill of Supply for Electricity

EBILL Customer

Name: Mr. RADHEY SHYAM BHUTANI  
 Billing Address: 6/67 GEETA COLONY DELHI 110031  
 Mobile / Tel. No.: 9136488984  
 Email ID: radheyshyambhutani@gmail.com  
 District / Division: Krishna Nagar  
 Meter Reading Status: DL  
 Bill Month: AUG-22  
 Bill Date: 20-08-2022

Sanctioned Load : 7.00 (kVA)  
 Contract Demand :  
 M D I : 4.00 (kVA)  
 Power Factor : 1.000  
 Pole No. : KRNPC276S1  
 Walking Sequence : XXX010024A3AW  
 Cycle No. : 0F  
 Tariff Category : Non Domestic [ LT ] (Up to 10 kW-Fi Tagged W)

CA No. : 100063251  
 Energisation Date : 11-04-1963  
 Meter Type : 3PSK  
 Supply Type : LT  
 Bill No. : 100127521617  
 Bill Basis : Actual  
 O.D. No. : Y/22/11308432214  
 CCTV Tagged : No  
 Street Light Tagged : No

**Customer Care Centre No. (ग्राहक सेवा केंद्र का नंबर) 011-39999808 19122**

Meter No. (मीटर नं.)	Unit (यूनिट)	Billed Consumption (Current)		Billed Consumption (Previous)		Multiplication Factor (गुणांक)	Current Consumption (वर्तमान घबन)	
		Date of Meter Reading (मीटर रीडिंग की तिथि)	Reading (रीडिंग)	Date of Meter Reading (मीटर रीडिंग की तिथि)	Reading (रीडिंग)		Days (दिन)	Unit (यूनिट)
17071085	KWH	16-08-2022	202512.00	17-07-2022	201020.00	1.00	30	1492.00
17071085	KW	16-08-2022	4.26	17-07-2022		1.00		4.26
17071085	KVAH	16-08-2022	218583.00	17-07-2022	217091.00	1.00	30	1492.00
17071085	KVA	16-08-2022	4.28	17-07-2022		1.00		4.28

### Billing Details (बिल का विवरण)

Current Period Charges (वर्तमान अवधि का शुल्क) (18-07-2022 to 16-08-2022)

Fixed Charge = "A"	Consumption Measured During	Energy Units Consumed / Billed	Slabwise Energy Charge (स्लैब-वाइज विद्युत शुल्क)	Slabwise Power Purchase Adjustment Charge (स्लैब-वाइज बिजली खरीद समायोजन शुल्क)	Time of Day (TOD) Charge (दिन का समय के (रीडिंग) शुल्क)	Surcharge @ 8% on (Energy Charge + Fixed Charge - Rebate) = "E"	Electricity Tax @ 9% on Energy charges and the Energy charge Component of PPAC, RA Surcharge, TOD Surcharge & Rebate = "F"	Total Amount (J = A+B+C+D+E+F) (कुल राशि)
1693.55 0.97 Mth(s)		1492.00	8.50	12682.00	22.18	2812.87	1150.04	20545.85
PPAC on Fixed Charge = "G"							1006.29	
375.63								
CCTV Units								
0.00								
Street Light Units								
10W								
20W								
40W								
WI-FI Units								
Total Units = 1492			Total (B) = 12682.00	Total (C) = 2812.87	Total (D) =			

### Past Dues / Refunds / Subsidy (पिछला बकाया / वापसी / सब्सिडी)

Provisional Bill Refunds (वापसी)	Arrears (बकाया)	Late Payment Surcharge (LPSC) (देरी से भुगतान पर अधिभार)	Other Charges, if any* (अन्य शुल्क, यदि हो तो)	Total Charges Payable (कुल देय शुल्क)	Rebate / Subsidy* (छूट / सब्सिडी)	Net Amount Payable (कुल देय राशि)
0	0	0.02	0.02	20545.87		20545.87

Amount not immediately payable, if any (राशि जो तुरंत देय नहीं है, यदि हो तो)	BG Security Deposit ₹
₹	BG Expiry Date
Service line cum Development Charges paid (भुगतान किया गया सर्विसलाइन एवं डेवलपमेंट शुल्क) ₹ 4000.00	Cash Security Deposit ₹ 12000.00
Interest accrued for FY 2021-22, already adjusted in bill No. 100216987152 (generated for the period 20-03-2022 to 14-04-2022)	₹ (840.00)
Interest for FY 2022-23 will be adjusted in your first bill to be generated in FY 2023-24	

### Bill Amount Payable (बिल देय राशि)

**₹ 20550.00**  
**Due Date of Payment (भुगतान देय तिथि) 05-09-2022**  
 If payment is made after the due date, LPSC for the delay, shall be charged in the next bill. (नियत तिथि के बाद भुगतान करने पर इस विलंब हेतु अगले बिल में एलपीएससी जोड़ दिया जाएगा.)

Last payment ₹ 20730.00 received on 03-08-2022. Payment accounted upto 17-08-2022. The connection shall be liable for disconnection on non-payment of all dues (including arrears of previous bill(s) by due date, after notice as per Section 56(1) of the Electricity Act, 2003.

### IMPORTANT MESSAGE (सहत्वपूर्ण सूचना)

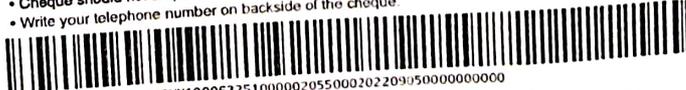
Power Purchase Adjustment Charge (PPAC) @ 22.18% been levied on energy & fixed charge w.e.f 10.06.2022. CCTV Bill amount include Energy, RA, PPAC, PTC and Electricity Tax on CCTV consumption. In case any variation in SLD charges noted, consumer may visit divisional office for requisite correction. Pension Surcharge @ 7.00% has been levied on energy & fixed charge w.e.f 01.10.2021. The amount of Security Deposit against your connection is mentioned herewith under the heading "Security Deposit with DISCOM". Please check this amount and report any discrepancy by furnishing documentary proof in that regard available with you, at the customer care centre of respective division office. Your charge is dishonored, subsequent dishonor of the cheques in the next three months would liable you to make payment exclusively through DD/Pay Order for the next 6 months, thereafter Anyone treating Electricity Bill as conclusive proof of Residence is advised to verify the particulars. Switch off B.

(This bill is computer generated, hence does not require any signature.)



Payment slip  
 Make your digital payment to BYPL CA No. 100063251

- Cheque should not be post dated.
- Write your telephone number on backside of the cheque



0FOY100063251000002055000202209J50000000000



**BSES Yamuna Power Limited**

The payment of monthly electricity bill of all categories of consumers except Domestic, Agriculture & Mushroom Cultivation exceeding Rs. 20,000/- shall necessarily be paid digitally through platforms like NEFT, RTGS, IMPS, Credit Card, Debit Card, Wallets (like PayTM, Google Pay) etc.

- Cheque should be account payee and payable at Delhi.
- Do not staple, only clip the cheque to payment slip.
- Bill amount payable: ₹ 20550.00
- Cheque/DD No.:
- Bill month: AUG-22
- Date: .....

Keep your CA No. ready with you while calling BSES Helpline (बीएसईएस की हेल्पलाइन पे कॉल करते वक़्त अपना सी.ए. नंबर तैयार रखें)

MLCC 341453

MLCC 341453



Scan to download BYPL Mobile App

*Handwritten signature: Paid by Radhey Shyam Bhutani*

**INDRAPRASTHA GAS LIMITED**(A Joint Venture of GAIL (India) Ltd., BPCL and Govt of NCT Delhi)  
IGL Bhawan, Plot No. 4, Community Centre, RK Puram, Sector 9,  
New Delhi-110022

BUSINESS PARTNER NO: 4100003908

INVOICE

RADHEY SHYAM BHUTANI  
MOHAN BAKERS & CONFECTIONERS  
6/67, GEEETA COLONY  
EAST DELHI  
NEW DELHI-110031Delhi  
Phone Number : 9136488984  
TIN No. :  
GSTIN : AFTPB6188P

4100003908

1730

Billed Period 01.05.2022 - 31.05.2022

Delhi Small Commercial Post PNGRB

Invoice No : 100035249616  
Invoice Date : 31.05.2022  
Dispatch Date : 07.06.2022  
Due Date : 22.06.2022  
Disconnection Date : 28.06.2022  
HSN Code - 2711 Commodity-Natural Gas

RTGS Details

Beneficiary Party Name : Indraprastha Gas Ltd  
Bank A/C Number : IGLCOMZ4100003908  
Bank IFSC Code : IDFB0010204  
Bank Name : IDFC  
Bank Address : CMS HUB branch, Mumbai

S NO	METER NO	PREVIOUS DATE	PREVIOUS READING (A)	CURRENT READING (B)	COR FAC (C)	CONSUMPTION D= (B-A) * C /SCM /MMBTU	PRICE /SCM (E) /MMBTU	CONSUMPTION VALUE (F=E*D)	Discount (G)	TOTAL (INR) (H=F-G)
1	MISE0350 40026469	30.04.2022	15,334.00	15,903.71	1.000	569.71 0.00	63.33	36,079.73	0.00	36,079.73
TOTAL VALUE										36,079.73

VAT	1,803.99
Arrears	24,837.64
Gate Payment Charge (LPG)	39.92
<b>TOTAL AMOUNT DUE (Before due date)</b>	<b>62,761.28</b>

Note : 1. DD / Cheque without Business Partner No. will not be accounted for against your invoice &amp; next invoice will show arrears.

2. Please mention your Name &amp; Tel / Mobile No. on the back of the DD / Cheque.

PAN : AAACI5076R  
TIN : 07200216284 eff. from 5th April 1999  
CIN : L23201DL1998PLC097614  
Service Tax Regn. No. AAACI5076RST001.  
GSTIN : 07AAACI5076R1ZZ**Piped Natural Gas : Safe, Convenient & Economical**

(Authorised Signatory)

REMITTANCE SLIP (FOR OFFICIAL USE ONLY)

Please draw your Cheque/DD favouring "INDRAPRASTHA GAS LIMITED A/c Business Partner No 4100003908" and submit it at any branch of IDFC bank or to Deputy Manager, Marketing - commercial segment, IGL Bhawan, RK Puram sector - 9, Delhi.

Business Partner : 4100003908  
Name : MOHAN BAKERS & CONFECTIONERSReceived on:  
Invoice No : 100035249616Cash  Receipt No: \_\_\_\_\_ Date: \_\_\_\_\_  
Cheque  Demand Draft  Cheque/DD No: \_\_\_\_\_Amount \_\_\_\_\_  
Date \_\_\_\_\_ Amount \_\_\_\_\_ Bank Name \_\_\_\_\_

If due date persists on Sunday / Gazetted Holiday, the next date should be treated as the due date.



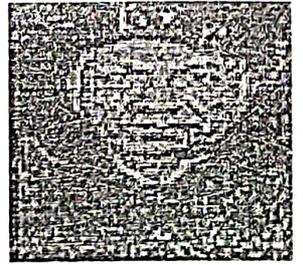
# Municipal Corporation of Delhi

## FACTORY LICENSE DEPARTMENT

3rd Floor, SPM Civic Center, Jawahar Lal Nehru Marg,  
NEW DELHI - 110002

### Factory License

फैक्टरी अनुज्ञापति



### Renewal License

Department विभाग	Factory License	Zone ज़ोन	Shahdara South zone
License No. लाइसेंस नंबर	EFL3202101510		<b>Non Transferable / अहस्तान्तरणीय, Fee Non Refundable / फीस वापस नहीं होगी</b>
Date Of Generation जारी करने की तिथि	09-06-2022	Certificate Valid Upto लाइसेंस वैध	31-03-2025
Issued U/S दिल्ली नगर निगम अधिनियम की धारा	416/417	D.M.C. ACT के अंतर्गत जारी किया गया	1957
<p>This license is granted in pursuance to the provisions of section 416/417 of the Delhi Municipal Corporation Act, 1957 as amended from time to time and is valid only for the person and particular trade and particulars specified herein subject to conditions stated here under. यह लाइसेंस अधतन संशोधित, दिल्ली नगर निगम अधिनियम 1957 के उपबंध की धारा 416/417 के अनुसरण से स्वीकृत किया जाता है यहकेवल इसने उल्लिखित व्यक्ति और विवरणो निम्न ओर शर्तों के अन्तर्गत वैध है।</p>			
Shri./Smt./Sarvashri श्री/श्रीमती/सर्वश्री		MRMOHAN LAL BHUTANI	
Partner/Proprietor/Director/Authorized Signatory साझेदार/स्वामी/निर्देशक/अधिकृत हस्ताक्षरी		Proprietor	
Licensed Premises (with size) लाइसेंस परिसर (साईज सहित)		M/S MOHAN BAKERS-AND CONFECTIONERS GROUND FLOOR 6/67, BLOCK-6, GEETA COLONY, DELHI 110031 Working area: 84 (Sq. Mts.)	
ADDRESS AS PER UPIC पता (UPIC के अनुसार)		6/67 GEETA COLONY DELHI	
Trade/Industry with HP उद्योग/एचपी के साथ व्यापार		Biscuit, pappey, cakes and cookies making/15 H.P	
Trade Classification उद्योग वर्गीकरण		LOCAL COMMERCIAL CATEGORY	
Any other remarks/information अन्य विवरण-/सूचना			
License fee of Rs लाइसेंस फीस रु.	8494.76	Received Receipt No प्राप्ति रसीद क्रमांक	FL - 1655880197302
Date of Approval / स्वीकृति की तिथि	23-06-2022		



This is System Generated document and does not need any signature.



Form C  
Government of Delhi  
Department Of Food Safety  
Food Safety and Standards Authority of India  
License under FSS Act, 2006



अनुज्ञप्ति संख्या / License Number: 13322003000222



1. Name & Registered Office address of Licensee / अनुज्ञप्तिधारी के पंजीकृत कार्यालय का नाम और पता: MOHAN BAKERS AND CONFECTIONERS  
6/67 GEETA COLONY JHEEL KHURENJA DELHI, East , Delhi-110031
2. Address of Authorized Premises / प्राधिकृत परिसरो का पता: 6/67 GEETA COLONY JHEEL KHURENJA DELHI, GANDHI NAGAR, East , Delhi-110031
3. Kind of Business / कारोबार का प्रकार: Manufacturer - General Manufacturing  
Trade/Retail - Wholesaler
4. Dairy Business Details / डेयरी कारोबार विवरण हेतु : No
5. Category of License / अनुज्ञप्ति का वर्ग: State License

This license is granted under and is subject to the provisions of FSS Act, 2006 all of which must be complied with by the licensee. / यह अनुज्ञप्ति खाद्य संरक्षा और मानक अधिनियम, 2006 के अधीन अनुदत्त की गई और वह अधिनियम के उपबंधों के अध्यादीन है जिनका अनुज्ञप्तिधारी द्वारा अवश्य पालन किया जाना चाहिए.

Place / स्थान: East

Designated Officer

Issued On / दिनांक: 19-04-2022 (New License)

Valid Upto: / वैधता: 18-04-2027 (For details, refer Annexure)

**Annexures:**

1. Product Annexure
2. Validity Annexure
3. Non-Form C Annexure
4. Conditions Of License

**Note:**

1. Application for renewal of License can be filed as early as 180 days prior to expiry date of License. You can file application for renewal or modification of License by login into FSSAI's Food Safety Compliance System(<https://foscoss.fssai.gov.in>) with your user id and password or call us at 1800112100 for any clarification.
2. This License is only to commence or carry on food businesses and not for any other purpose.
3. This is computer generated license and doesn't require any signature or stamp by authority.



Product Annexure

Form C

Government of Delhi  
Department Of Food Safety  
Food Safety and Standards Authority of India  
License under FSS Act, 2006



अनुज्ञप्ति संख्या / License Number: 13322003000222

Kind Of Business: Manufacturer - General Manufacturing

Production Capacity(MT / Day): 1

Sl.No.	Food Category	Sub-Food Category	Product	Kind of Business
1	07 - Bakery products	07.1 - Bread and ordinary bakery wares and mixes	Bread and Bread-Type Products [07.1.1]	Manufacturer - General Manufacturing
2	05 - Confectionery	05.2 - Confectionery including hard and soft candy, nougats, etc. other than food categories 5.1, 5.3, and 5.4	Other traditional mouth fresheners not covered under 5.2.4.1 and 5.2.4.2 [5.2.4.3]	Manufacturer - General Manufacturing

Kind Of Business: Trade/Retail - Wholesaler

Sl.No.	Product(s)
1	05 - Confectionery
2	07 - Bakery products
3	15 - Ready-to-eat savouries



Validation And Renewal Annexure

Form C

Government of Delhi  
Department Of Food Safety  
Food Safety and Standards Authority of India  
License under FSS Act, 2006



अनुज्ञप्ति संख्या / License Number: 13322003000222

Validity From	Validity Upto	Issued On	Fee Paid	Type	Issuing Authority
19-04-2022	18-04-2027	19-04-2022	15000 INR	New	State Licensing Authority

Suspension History

S.No	History	Date
	N/A	

Current Status of License: License Issued

Note:

1. Application for renewal of License can be filed as early as 180 days prior to expiry date of License. You can file application for renewal or modification of License by login into FSSAI's Food Safety Compliance System(<https://foscos.fssai.gov.in>) with your user id and password or call us at 1800112100 for any clarification.
2. The Application for renewal of license shall be submitted 30 days prior to the expiry date mentioned above after which Rs. 100 per day will be charged up to the date of expiry.
3. Modification\* (if any) denotes the change in the Authority. Issuing Authority mentioned along with Modification\* is the Jurisdictional Authority with effect from the date of issuance of modified license.



Non-Form C Annexure

Government of Delhi  
Department Of Food Safety  
Food Safety and Standards Authority of India  
License under FSS Act, 2006



अनुज्ञापि संख्या / License Number: 13322003000222

**Person in charge of operations**

Name: RADHEY SHYAM BHUTANI  
Contact No: N/A  
Email-ID: CHANDRESH.JEW@GMAIL.COM  
Address : 6/67, GEETA COLONY DELHI-110031  
State: Delhi  
Pin Code: 110031  
Photo Id No: 517299373521  
FoSTaC No: Not Provided  
Qualification: GRADUATE  
Mobile No: 8700934645  
District: East  
Photo Id Card: Aadhar Card  
Photo Id Expiry Date: N/A

**Person responsible for complying with conditions of license (The person must be same as mentioned in Form IX, as per FSS Regulations, 2011)**

Name: RADHEY SHYAM BHUTANI  
Contact No: N/A  
Email-ID: CHANDRESH.JEW@GMAIL.COM  
Address : 6/67, GEETA COLONY DELHI-110031  
State: Delhi  
Pin Code: 110031  
Photo Id No: 517299373521  
Qualification: GRADUATE  
Mobile No: 8700934645  
District: East  
Photo Id Card: Aadhar Card  
Photo Id Expiry Date: N/A

Place / स्थान: East

Designated Officer

Issued On / दिनांक: 19-04-2022 (New License)

**Note:** Any change in above details shall be immediately communicated to authorities. You can apply for modification of license for updation of details without any cost through Food Safety Compliance System (<https://foscoss.fssai.gov.in>)